

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) and (c). Already, India has indigenously developed Indian National Satellite (INSAT) and Indian Remote Sensing Satellite (IRS) systems for operational use by the country, thus attaining self sufficiency in satellites and their utilisation. Work on further operational satellites, IRS-1C, IRS-1D, INSAT-2C, INSAT-2D and INSAT-2E is progressing well for ensuring continued availability of national services through IRS and INSAT satellite systems.

India has also indigenously developed technological capabilities to launch 1000 kg IRS class satellites through design, development and testing of Polar Satellite Launch Vehicle (PSLV). With the operationalisation of PSLV in the next 2-3 years and the development and utilisation of Geosynchronous Satellite Launch Vehicle (GSLV) before the end of this century, India will be self sufficient in satellite launch vehicle technology as well.

Honey Bee Industry

*555. SHRI P. C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have constituted the Honey Bee Board;

(b) if so, whether this Board has

started functioning;

(c) if so, the details thereof;

(d) the funds allotted for rehabilitation of honey bee keepers so far; and

(e) the steps taken and incentives given to encourage the honey bee industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (c). A Bee keeping Development Board has been constituted under the Department of Agriculture and Co-operation vide Resolution No. 26-1/93-H.A. dated the 27th September, 1993. A copy of the Resolution constituting the Board and indicating the terms of reference is given in the enclosed statement. The Board has not yet started its functioning. The first meeting of the Board is proposed to be held on 16th May, 1994.

(d) As far as KVIC is concerned it has taken up rehabilitation programme by allocating Rs. 2 crores and has already sanctioned Rs. 50 lakhs as ad-hoc grant to rehabilitate beekeepers in Kerala and Kanyakumari Dist. of Tamil Nadu. Rs. 34.88 lakhs have already been released for establishing bee nurseries. A monitoring Committee has also been constituted to assess the losses caused by the disease and monitor the rehabilitation programme and watch the progress.

(e) The KVIC has arranged training camps to create awareness among the beekeepers about the disease and precautionary measures to be taken to

avoid complete destruction of the bee colonies due to disease.

Statement

(To be published in the Gazette of India. Part-I, Section I).

F.No. 26-1/93-H.A.

Government of India

Ministry of Agriculture

(Department of Agriculture & Cooperation)

Krishi Bhavan, New Delhi

Dated, the 27th September, 1993.

Resolution

1. In order to promote and coordinate activities involved in beekeeping, provide directions and support to the agencies involved, and to the farmers and the beekeepers in promotion of the industry, the Government of India have decided to constitute a Beekeeping Development Board under the Department of Agriculture and Cooperation.

2. The composition of the Board would be as under :-

(i)	Secretary (Agriculture and Cooperation)	Chairman
(ii)	Secretary, Ministry of Food Processing Industry or his representative	Member
(iii)	Secretary, Ministry of Commerce or his representative	Member
(iv)	Secretary, Ministry of Small Scale Industry or his representative.	Member
(v)	Director General, ICAR or his representative	Member
(vi)	Chairman, Agricultural and Processed Food Export Development Authority (APEDA)	Member
(vii)	Adviser (Agriculture), Planning Commission or his representative	Member
(viii)	Chairman, Khadi and Village Industries Commission.	Member
(ix)	Executive Director, National Horticulture Board	Member
(x)	Two representatives from State to be nominated by the Government of India	Member
(xi)	Two representatives of Bee keepers	Member

to be nominated by the Govt. of India

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| (xii) | Two representatives of the honey industry to be nominated by the Govt. of India. | Member |
| (xiii) | Representative of NABARD | Member |
| (xiv) | Horticulture Commissioner | Member Secretary |
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3. The terms of reference of the Board would be as under :-

1. To coordinate, promote, sponsor and support research, extension and development programme in beekeeping in the country as an essential input for agricultural production.
2. To promote and assist in infrastructural development for post harvest handling, processing and marketing including export of honey and its products.
3. To advise the Government on policy matters involved in promotion of beekeeping and related activities in the country.
4. The tenure of the Board will be for three years and thereafter it will be reconstituted.
5. The Board will work in unison with the other agencies viz. Ministry of small scale industry, Ministry of Food Processing Industry and Agricultural and Processed Food Exports Development Authority (APEDA)

6. The Government of India may make suitable changes in the composition and terms of reference etc. of the Board, if required.

sd/-

(Dr. G.L. Kaul)

Horticulture Commissioner

ORDER

Ordered that a copy of the Resolution be communicated to all State Governments, Administration of Union Territories and the Ministries of the Government of India, Planning Commission, Cabinet Secretariat, Prime Minister's Office, Lok Sabha and Rajya Sabha Secretariat.

2. Ordered also that the Resolution be published in the Gazette of India for general information.

Sd/-

(Dr. G.L. Kaul)

Horticulture Commissioner

To

The General Manager
Government of India Press
Faridabad (Haryana)